

NOTICE

In partial modification to the Judicial Assignment of the High Court of Bombay, Bench at Aurangabad, which has come into effect from 20th August 2018 (Partially modified w.e.f. 10th September 2018), it is hereby notified for the Advocates and parties appearing in person that **the Honourable the Acting Chief Justice** is pleased to approve following partial modification with effect from **Tuesday, 18th September 2018:**

The Hon'ble Shri Justice P.B. VARALE AND The Hon'ble Shri Justice MANISH PITALE COMMERCIAL DIVISION BENCH	For admission, hearing and order matters therein :- (A) All Civil Writ Petitions of the year 2017. (B) All First Appeals. (C) All Letters Patent Appeals. (D) Civil PILs from the year 2016 onwards. (E) All Civil Writ Petitions for final hearing from 2011 onwards. (F) All Civil Work Not Assigned to Other Courts.
The Hon'ble Shri Justice R.V.GHUGE	For admission, hearing, final hearing and order matters therein :- (A) Civil Writ Petitions of Even years. (B) All Arbitration matters. (C) All Appeals from Orders. (D) All Civil work not assigned to other Courts.
The Hon'ble Shri Justice V.L.ACHLIYA	For admission, hearing, final hearing and order matters therein:- (A) All Second Appeals.
The Hon'ble Shri Justice P. R. BORA	For admission, hearing, final hearing and order matters therein :- (A) All First Appeals of even years.

NOTE

The urgent mentioning and placing of the matters pertaining to the Court presided over by **Hon'ble Shri Justice S.P. Deshmukh** is allowed before the Court presided over by **Hon'ble Shri Justice R.V. Ghuge** and Vice Versa.

Sd/-

High Court, Appellate Side,
Bombay.
Date : 14th September 2018

(Ajit N. Mare)
Registrar (Judl-I)